

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 137 of 2017 (SZ)**

**IN THE MATTER OF:**

1. A. Ayubkan  
S/o. SH. Ameerkhan,  
No.17, Sengazhuneer Odai Street,  
Kancheepuram-631 502
2. P.Sivashankaran,  
S/o. M.Panchachelam,  
No.202/1, Thenpathi Kilaku Street,  
Kavanthandalam Village,,  
Mancheepuran-631 603
3. T.X. Sivashankaran,  
S/o.Thangaseviar,  
137, Thethaleswaran Kovil Street,  
Utteramerur,  
Kancheepuram District.
4. P. Nandhini  
D/o. Purushotham,  
61B, Jwaharlal Street,  
Kanchipuram
5. S. Maheswari,  
D/o. S.Sampath,  
52-A, North Raja Street,  
Kancheepuram
6. G. Mohanraj,  
S/o. S. Ganesan,  
299/A, Kallandar Street,  
Kancheepuram

... Applicant(s)

**AND**

1. The District Collector/  
Chairman Steering Committee  
Collectorate,  
Kancheepuram-631 501.
2. The Superintendent of Police/  
Member, Steering Committee  
Collectorate,  
Kancheepuram-631 501
3. The Executive Engineer/  
Member, Steering Committee  
Water Resources Management,  
P.W.D. Collectorate,  
Kancheepuram-631 501

4. The Divisional Engineer/  
Member, Steering Committee  
Highways Department,  
Periyar Nagar,  
Chengalpattu-603 001.

5. The Divisional Engineer, (Chennai Division),  
Division Railway Manager's Officer (Works Branch),  
Southern Railway,  
Southern Railway Headquarters,  
Park Town, Chennai-600 003

... Respondent(s)

**Counsel appearing for the Applicant:**

**M/s.Karthikesan, A.Praveen Kumar and M.Meenatchi**

**ORDER**

**PRESENT:**

**HON'BLE SHRI JUSTICE M.S. NAMBIAR, JUDICIAL MEMBER**

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**Dated 27<sup>th</sup> July, 2017**

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Whether the Judgement is allowed to be published on the Internet – Yes/No  
Whether the Judgement is to be published in the All India NGT Reporter – Yes/No

Learned counsel appearing for the applicants seeks permission to withdraw the application with liberty to file proper application in accordance with law. Permission with liberty granted.

The application is dismissed as withdrawn with liberty to file proper application in accordance with law. No order as to costs.

Justice M.S. Nambiar  
Judicial Member